## HIGH COURT OF UTTARANCHAL AT NAINITAL. NOTIFICATION

No. 201. /UHC/Admn.A/2004. Dated: December 07,2004.

Pursuant to the Government Appointment Order No.8-Ek- (9)/XXXVI (1)/Nyaya Anubhag/2004, Dehradun dated November 23,2004, Sri Mam Chand, Addl. District & Sessions Judge, Allahabad (U.P.) retiring on 31.12.2004, is re-appointed after his retirement till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ I F.T.C., Udham Singh Nagar in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

No. 202 /UHC/Admn.A/2004. Dated December 07,2004.

Pursuant to the Government Appointment Order No.8-Ek-(9)/XXXVI(1)/Nyaya Anubhag/2004,Dehradun dated November 23,2004,Sri Qazi Gufran Ali, Addl.District & Sessions Judge, Bulandshahr(U.P.) retiring on 31.01.2005 is re-appointed after his retirement till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ I F.T.C., Kashipur, Udham Singh Nagar in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

By Order of the Court.

Sd/-

(V.K.Maheshwari) Registrar General.